

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Not so far as I am aware, Sir.

(b) Does not arise.

(c) Except in April 1952, there has not been any curtailment in production during the first half of 1952, compared to the production in 1951.

(d) Does not arise.

DRINKING WATER FOR COAL MINERS

***2261. Shri P. R. Rao:** Will the Minister of Labour be pleased to state:

(a) whether provision has been made in the underground for the supply of coal and wholesome drinking water to the miners in the coal mines at Kothagudiam and Bellampalli in Hyderabad State as per clause No. 19 of Indian Mines Act, 1952;

(b) if the answer to part (a) above be in the negative whether there are any proposals to provide for the same; and

(c) if so, the period by which the above work will be completed?

The Minister of Labour (Shri V. V. Giri): (a) Drinking water is already being supplied underground in water tanks fitted on trollies.

(b) and (c). Do not arise.

EVACUEE PROPERTY IN INDIA

***2262. Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government are going to evaluate the evacuee property in India in the near future;

(b) if so, how much time it is expected to take; and

(c) if the answer to part (a) above be in the negative, how do Government propose to fix the proportion of actual payment to the evaluated claims of displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes. Valuation is in progress.

(b) Till the 31st December, 1952.

(c) Does not arise.

PILOT PEN MANUFACTURE IN MADRAS

***2263. Shri G. L. Chaudhary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Pen Manufacturing Company of Japan

has decided to open a pen manufacturing company in Madras near Red Hills;

(b) if the answer to part (a) above be in the affirmative, what quantity of pens will be manufactured there every year; and

(c) what is the annual demand for fountain pens in the country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir. One Shri Paranjothi A. Sanjeevi of Madras had applied for a licence for the import of machinery from Japan worth Rs. 50,000 for the manufacture of fountain pen nibs and the Licence was granted on 9th January 1952. There has been a further application from this individual for a licence for import of machinery from Japan for the manufacture of fountain pen parts, which is now being examined.

(b) and (c). Government have no information.

INDIAN EMBASSY IN BELGRADE

***2264. Shri K. Subrahmanyam:** Will the Prime Minister be pleased to state:

(a) whether it is proposed to establish a full-fledged Embassy in Belgrade and reciprocate the courtesy extended to us by the Yugoslav Government;

(b) the additional money that will be required for having a separate Embassy in Belgrade; and

(c) whether the Yugoslav Government has any time requested that a separate Embassy be set up in Belgrade?

The Prime Minister (Shri Jawaharlal Nehru): (a) The Government of India are considering the opening of an Office in Belgrade in charge of a First Secretary. It is intended that our Ambassador in Italy should remain concurrently accredited to Belgrade as now.

(b) The estimated expenditure of an Office in Belgrade will be about Rupees 1,65,200 during the first year and Rupees 1,21,200 in subsequent years.

(c) Yes.

TRADE WITH YUGOSLAVIA

***2265. Shri K. Subrahmanyam:** Will the Minister of Commerce and Industry be pleased to state:

(a) the volume of trade India had with Yugoslavia in 1950-51 and 1951-52;